

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP-119(ND)/2016

IN THE MATTER OF:

Asmita Dwivedi Paliwal

... Applicant/petitioner

Vs.

M/s. Abhi-Asmi International Pvt. Ltd. & Ors.... Respondents

Order under Section 241-242 of the Companies Act

Order delivered on 31.08.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Manish K. Jha, Mr. Raghav Sabharwal,
Advocates

For the Respondents : Mr. Ashish Aggarwal, Ms.Gurkamal Hora Arora
Mr. Gurcharan Singh, Advocates

ORDER

On account of paucity of time, hearing is deferred to
13th September, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

31.08.2017
V. Sethi